**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**A.B.A. No.6101 of 2021**

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Narayan Thakur .... .... …. Petitioner

Versus

The State of Jharkhand .... .... ....Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. A.K. Chaturvedy, Advocate
For the State : Mr. Subodh Kr. Dubey, Addl.P.P
For the Informant : Mr. Prakash Chandra, Adv.

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**Order No.02 Dated- 03.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Pappu/